

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No. 312

IA-5126/2023 IA-5488/2023 IA-5508/2023

In

IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

Mr. Vasudeo Agarwal – RP

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 27.10.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Akshay Sharma, Advocate.

Mr. Surya Pratap Singh, Advocate in IA-5488/2023.

Adv. Kumar Chitranshu

For the Respondent : Mr. Sandeep Bajaj, Mr. Vipul Jai, Advs for R-3 in IA-5126.

Adv. Usha Singh for R-6 in IA-5126

For the RP : Mr. Adarsh Tripathi, Mr. Ajitesh Garg, Advocates.

For the SRA : Advocate Vikram Singh Baid

ORDER

IA-5126/2023 IA-5488/2023 IA-5508/2023:-

Let these applications be listed before the Regular Bench on
10.11.2023.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (JUDICIAL)**